

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3605
ANSWERED ON:11.12.2009
MONEY LYING IN NON-LAPSABLE POOL
Meinya Dr. Thokchom

Will the Minister of FINANCE be pleased to state:

- (a) whether a huge amount of money is lying idle in the North East non-lapsable fund pool;
- (b) if so, the details thereof for the last three years ;
- (c) the reasons for not fully utilising the fund by Development of North-Eastern Region (DONER);
- (d) whether North Eastern Council (NEC) can also utilise the fund from this North East non- lapsable fund;
- (e) if so, the details of utilizations of such fund by NEC during the same period; and
- (f) the steps taken by the Government to ensure full utilisation of funds available in such pool?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI NAMO NARAIN MEENA

- (a) As per the information provided by the Ministry of DONER administering this fund, Non Lapsable Central Pool of Resources (NLCPR) had a balance of Rs.6955.25 crore as on 01.04.2009. Almost entire amount is committed to the North-Eastern Region against liabilities for ongoing projects and for retained projects which are at various stages of sanction.
- (b)&(c) Does not arise in view of (a) above.
- (d) No, Sir, w.e.f. 2005-06 the NEC Plan Budget is not debited to NLCPR.
- (e) Does not arise in view of (d) above.

In order to expedite project implementation periodic review meetings with the State Government officers are arranged periodically. Training courses were organized for the officers of the North-Eastern States in project management and implementation. Further, the earlier guidelines of NLCPR were studied and amended in the interest of expeditious implementation of projects.